

COMMITTEE ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(Ninth Lok Sabha)

SECOND REPORT

(Presented on 30.8.1990)

I, the Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee, present this their Second Report.

2. The Committee held a sitting on the 29th August, 1990.
3. The Committee considered applications for leave of absence from four members. The details of these applications and recommendations of the Committee are given in the Appendix.

New Delhi;
August 29, 1990
Bhadra 7, 1912 (Saka)

BABANRAO DHAKANE,
Chairman,
Committee on Absence of Members
from the Sittings of the House.

81-4-6/1990

APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons for Leave	Period for which leave of absence recommended	Remarks
1.	Shri Atinder Pal Singh	19.3.90 to 15.5.90	Under detention	19.3.90 to 15.5.90 = 58 days.	
2.	Shri P.V. Narasimha Rao	For ^{Third} current Session	Illness	7.8.90 to 10.8.90 & *16.8.90 to 7.9.90 = 27 days.	*There were no sittings from 11.8.90 to 15.8.90.
3.	Shri Y.S. Mahajan	-do-	-do-	7.8.90 to 10.8.90 & *16.8.90 to 7.9.90 = 27 days.	-do-
4.	Shri Vamanrao Mahadik	-do-	-do-	7.8.90 to 10.8.90 & *16.8.90 to 7.9.90 = 27 days.	-do-